

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34359/2024

(Arising out of impugned final judgment and order dated 07-05-2024 in A482 No.3615/2024 passed by the High Court of Judicature at Allahabad)

HIMANSHI PRAJAPATI & ANR.

Petitioners

VERSUS

CHANDRAJEET PRAJAPATI & ORS.

Respondents

(FOR ADMISSION and I.R.; I.A. No.188697/2024-EXEMPTION FROM FILING
O.T. and I.A. No.188696/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..))

Date : 09-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Rahul Kaushik, Sr. Adv.
Mr. Kumar Gaurav, Adv.
Mr. Tom Joseph, AOR

For Respondent(s) Mr. Saroj Kumar Singh, Adv.
Mr. Shilpa Saini, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Neeraj Agarwal, Adv.
Mr. Santosh Kumar Yadav, Adv.
Mr. Sudip Lodh, Adv.
Mr. Nishant Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file petition is granted.
2. Issue notice.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)